

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

STARRED QUESTION NO:271

ANSWERED ON:07.08.2015

FTAs/PTAs with Countries

Sawant Shri Arvind Ganpat;Vanaroja Smt. R.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- a) the countries including ASEAN countries with which India has entered into Free Trade Agreements (FTAs) and Preferential Trade Agreements (PTAs) at present;
- b) the impact of such agreements in boosting country's trade and investment indicating the assessment/evaluation, if any, made in this regard along with the outcome thereof;
- c) the quantum and value of trade (Exports/Imports) with such countries during each of the last three years and the current year, country and commodity-wise;
- d) whether the Government proposes to review the existing FTAs/PTAs and enter into FTAs and PTAs with some more countries including Thailand, Israel, Iran and European Union (EU), to boost trade and investments in the country, if so, the details thereof indicating the constraints hindering signing of such agreements alongwith the progress made to resolve the issues and sign the agreements at the earliest; and
- e) the safeguard measures taken by the Government while negotiating such agreements to protect the domestic market against any surge in imports or injury?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

a) to e): A Statement is laid on the Table of the House.

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